

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 78 OF 2016

Dated: 22nd February, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

M/s R.M. Mittal Steel Pvt. Ltd.

...Appellant(s)

Vs.

**The Managing Director, Jaipur Vidyut Vitran Nigam Ltd.
& Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Pradeep Misra for R-1

Mr. R.K. Mehta

Ms. Himanshi Andley for R-4

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **26.04.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

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